

आयकर अपीलीय अधिकरण न्यायपीठ, पणजी में ।
IN THE INCOME TAX APPELLATE TRIBUNAL, PANAJI

(At e-Court, PUNE)

BEFORE SHRI INTURI RAMA RAO, ACCOUNTANT MEMBER
AND
SHRI PARTHA SARATHI CHAUDHURY, JUDICIAL MEMBER

आयकर अपील सं. / ITA No. 455/PAN/2018

निर्धारण वर्ष / Assessment Year : 2015-16

Rikhavdas Tejmal Shah (HUF)
No.73A/74A, Ashok Nagar,
Nipani, Tal.Chikodi,
Dist. Belagavi, Pin-591 237
PAN: AACHS2215R

.....अपीलार्थी / Appellant

बनाम / V/s.

The Income Tax Officer,
Ward-1, Nipani

.....प्रत्यर्थी / Respondent

Assessee by : Shri Pramod Y. Vaidya
Revenue by : Shri Dinesh A Chaurasia

सुनवाई की तारीख / Date of Hearing : 12.03.2021

घोषणा की तारीख / Date of Pronouncement : 16.03.2021

आदेश / ORDER

This appeal preferred by the assessee emanates from the order of the Ld. CIT(Appeals), Belagavi dated 05.10.2018 for the assessment year 2015-16 as per the grounds of appeal on record.

2. The Ld. AR for the assessee submitted that the assessee wants to withdraw the appeal as the assessee has opted for Vivad Se Vishwas scheme,

2020 and has filed an application dated 24.02.2021 along with Form-3 by stating as follows:

“ ITA No.455/PAN/2018

AY 2015-16

In respect of above referred AY 2015-16, the assessee has filed an declaration under Vivad Se Vishwas Scheme and has received Form 3.

A Copy of Form 3 is enclosed herewith for ready reference.

Under the circumstances the issue involved in the above appeal will not be pressed.”

3. The Ld. DR has no objection in case the assessee wishes to withdraw the appeal. Hence, we permit the withdrawal. Appeal of assessee is dismissed being withdrawn.

4. In the result, **the appeal of assessee is dismissed as withdrawn.**

Order pronounced on 16th day of March, 2021.

Sd/-
INTURI RAMA RAO
ACCOUNTANT MEMBER

Sd/-
PARTHA SARATHI CHAUDHURY
JUDICIAL MEMBER

पुणे / Pune; दिनांक / Dated : 16th March, 2021

SB

आदेश की प्रतिलिपि अग्रेषित / Copy of the Order forwarded to :

1. अपीलार्थी / The Appellant.
2. प्रत्यर्थी / The Respondent.
3. The CIT(Appeals), Belagavi.
4. The Pr. CIT, Belagavi.
5. विभागीय प्रतिनिधि , आयकर अपीलीय अधिकरण,
पणजी / DR, ITAT, Panaji.
6. गार्ड फ़ाइल / Guard File.

आदेशानुसार / BY ORDER,

// True Copy //

निजी सचिव / Private Secretary
आयकर अपीलीय अधिकरण, पुणे / ITAT, Pune.

| | | Date | |
|----|--|------------|----------|
| 1 | Draft dictated on | 12.03.2021 | Sr.PS/PS |
| 2 | Draft placed before author | 12.03.2021 | Sr.PS/PS |
| 3 | Draft proposed and placed before the second Member | | JM/AM |
| 4 | Draft discussed/approved by second Member | | AM/JM |
| 5 | Approved draft comes to the Sr. PS/PS | | Sr.PS/PS |
| 6 | Kept for pronouncement on | | Sr.PS/PS |
| 7 | Date of uploading of order | | Sr.PS/PS |
| 8 | File sent to Bench Clerk | | Sr.PS/PS |
| 9 | Date on which the file goes to the Head Clerk | | |
| 10 | Date on which file goes to the A.R | | |
| 11 | Date of dispatch of order | | |